

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2957
ANSWERED ON 18/03/2025**

CREATION OF MAN DAYS UNDER MGNREGS

2957. SHRI VIRENDRA SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has made a provision of 60:40 ratio to make the work of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) easier, if so, the details thereof;**
- (b) whether the ratio of 60:40 is based on the unit of each work or the work is done on the basis of 60% Kachha and 40% Pakka in the entire district, State and district-wise;**
- (c) the number of man days being created under MGNREGS, State-wise;**
- (d) the percentage decrease or increase in the number of man days as compared during the last year, State-wise; and**
- (e) whether the decrease in percentage has been seen and if so, the reasons therefor, State-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a)&(b): Para 20 of the Schedule-I of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 lays down that, "For all works taken up under the Scheme, by the Gram Panchayat and other Implementing Agencies, the cost of the material component including the wages of the skilled and semi-skilled workers shall not exceed forty per cent at the district level." The wage material ratio of 60:40 at the district level has been purposefully mandated to promote the creation of productive

assets. As per NREGASoft, the percentage of material expenditure at the National Level during the last three financial years and current financial year 2024-25 (as on 12.03.2025) is given below:

Financial Year	2024-25	2023-24	2022-23	2021-22
Material expenditure (%)	26.74	26.97	32.68	27.19

(c)to(e): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. It provides livelihood security, i.e. fall back options for livelihood for the rural households, when no better employment opportunity is available.

State/UT-wise details of person-days generated under the Mahatma Gandhi NREGS during the financial year 2023-24 (up to February 2024) and the current financial year 2024-25 (up to February 2025), along with the comparative percentage increase or decrease, is given at Annexure.

Annexure referred to in reply to parts (c) to (e) of Lok Sabha Unstarred Question No. 2957 dated 18.03.2025.

State/UT-wise details of person-days generated under the Mahatma Gandhi NREGS during the financial year 2023-24 (up to February 2024) and the current financial year 2024-25 (up to February 2025), along with the comparative percentage increase or decrease.				
Sl. No.	State/UTs	Persondays generated (in lakh)		
		FY 2024-25, upto February 2025	FY 2023-24, upto February 2024	%age increase/decrease
1	Andhra Pradesh	2281.58	2401.97	-5.01%
2	Arunachal Pradesh	182.91	143.82	27.17%
3	Assam	662.69	831.50	-20.30%
4	Bihar	2286.69	2041.09	12.03%
5	Chhattisgarh	1234.00	1151.02	7.21%
6	Goa	0.68	0.38	79.23%
7	Gujarat	407.00	473.35	-14.02%
8	Haryana	107.77	113.13	-4.74%
9	Himachal Pradesh	370.95	310.42	19.50%
10	Jammu and Kashmir	359.99	338.42	6.37%
11	Jharkhand	933.66	1036.08	-9.89%
12	Karnataka	1197.63	1314.15	-8.87%
13	Kerala	845.77	945.95	-10.59%
14	Ladakh	21.87	19.64	11.38%
15	Madhya Pradesh	1764.31	1891.76	-6.74%
16	Maharashtra	1463.99	1015.20	44.21%
17	Manipur	210.80	116.07	81.61%
18	Meghalaya	271.50	299.63	-9.39%
19	Mizoram	189.24	193.21	-2.05%
20	Nagaland	78.78	177.45	-55.60%
21	Odisha	1073.21	1766.33	-39.24%
22	Punjab	297.53	336.45	-11.57%
23	Rajasthan	2977.73	3485.89	-14.58%
24	Sikkim	31.06	33.08	-6.11%
25	Tamil Nadu	2992.75	4083.45	-26.71%
26	Telangana	1102.70	1048.33	5.19%
27	Tripura	342.68	361.06	-5.09%
28	Uttar Pradesh	3220.09	3312.31	-2.78%
29	Uttarakhand	179.07	183.29	-2.30%
30	West Bengal	0.00	1.65	-100.00%
31	Andaman and Nicobar	0.75	1.04	-27.88%
	Dadra and Nagar Haveli			
32	and Daman and Diu	2.69	0.26	948.75%
33	Lakshadweep	0.00	0.04	-100.00%
34	Puducherry	9.78	20.98	-53.37%
	Total	27101.84	29448.40	-7.97%

(As per NREGASoft)
